ORDER

In exercise of the powers conferred by the Delhi Epidemic Diseases, COVID-19, Regulations, 2020 under the Epidemic Diseases Act, 1897, it is hereby directed that all sports gathering (including IPL)/conferences/seminars beyond 200 people are prohibited in NCT of Delhi for the purpose of prevention and control of the outbreak of epidemic disease namely COVID-19.

(Padmini Singla)
Secretary (Health & Family Welfare)
Government of NCT of Delhi

Copy to:
1. Pr. Secretary to Hon’ble Lt. Governor of NCT of Delhi, New Delhi.
2. Addl. Secretary to Hon’ble C.M., Govt. of Delhi, New Delhi.
3. Secretary to Hon’ble Dy. C.M, Govt. of Delhi, New Delhi.
4. Secretary to Hon’ble Minister Health & Family Welfare, GNCTD
5. OSD to C.S, Govt. of NCT of Delhi, New Delhi.
6. Commissioner of Police, Delhi.
7. Pr. Secretary (School Education/Higher Education/Technical Education)
8. Chairperson, New Delhi Municipal Council
9. Director, General Health Services, GNCTD
10. Commissioner, MCD (EDMC/NDMC/SDMC)
11. All the District Magistrates in the Govt. of NCT of Delhi.
12. Mission Director, Delhi State Health Mission (DSHM), Delhi
13. Director, Directorate of Family Welfare, GNCTD
14. Director, DIP with the request for wider publicity.
15. SIO, NIC for uploading the same on the website of Delhi Government.

(Padmini Singla)
Secretary (Health & Family Welfare)
Government of NCT of Delhi